## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:4217 ANSWERED ON:06.09.2012 PRODUCTION OF BULK DRUGS Alagiri Shri S. ;Sinh Dr. Sanjay

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the production of 30 bulk drugs is not reported to NPPA;

(b) if so, the action taken against the respective companies so far; and

(c) the details of outcome thereof?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): There are 74 bulk drugs specified in the First Schedule of the Drugs (Prices Control) Order, 1995 (DPCO, 1995). Out of the 74 Schedule bulk drugs, the production in respect of 30 bulk drugs is not reported to the National Pharmaceutical Pricing Authority (NPPA). As per para 4 of the DPCO, 1995, only a manufacturer producing a scheduled bulk drug is required to report production to NPPA. If a particular bulk drug is not being manufactured in the country, reporting of production in such situation , is not possible.